

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH

Original Application No. 69/2022

Parul Bawa

Applicant

Versus

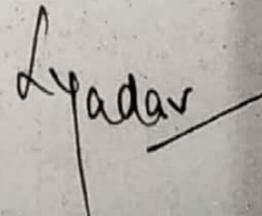
State of Haryana

Respondent

INDEX

Sr. No.	Particulars	Date	Page
1.	ACTION TAKEN REPORT BY WAY OF AFFIDAVIT OF JITENDER YADAV, IAS, DISTRICT MAGISTRATE, FARIDABAD	28.04.2022	1-3
2.	Annexure -R/1 Letter dated 21.02.2022	21.02.2022	4
3.	Annexure -R/2 SDM, Badkhal Report dated 29.03.2022	29.03.2022	5-13
4.	Annexure -R/3 Deputy Forest Conservator, Faridabad 25.04.2022	25.04.2022	14-24

Place: Faridabad  
Dated: 28.04.2022

  
DEPUTY COMMISSIONER  
FARIDABAD

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH

Original Application No. 69/2022

Parul Bawa

Applicant

Versus

State of Haryana

Respondent

**ACTION TAKEN REPORT BY WAY OF AFFIDAVIT OF JITENDER YADAV, IAS, DISTRICT MAGISTRATE, FARIDABAD IN COMPLIANCE OF ORDER DATED 02.02.2022**

I, Jitender Yadav, IAS, District Magistrate, Faridabad, do hereby solemnly affirm and state as under: -

1. That the deponent is presently posted as District Magistrate, Faridabad and is fully authorized to swear and depose the facts of the present case before this Hon'ble Court.
2. That this Hon'ble Court on 02.02.2022 has passed the following Directions, the relevant extract of which is reproduced below: -

“Having regard to the seriousness of the allegations, it appears necessary to ascertain the factual position in the matter through a joint committee of the Principal Chief Conservator of Forest (HoFF), State of Haryana and the District Magistrate-Faridabad. The District Magistrate-Faridabad will be the Nodal agency for coordination and compliance. The joint committee may meet within four weeks and undertake site visit and look into the grievance of the applicant. Factual and action taken report may be furnished within three months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.”

3. That in compliance of the above Order of the Hon'ble Tribunal a committee comprising SDM (Badkhal), Range Forest Officer, Faridabad and ATP(P), Faridabad was constituted to visit the site in question to verify the allegations made in the complaint vide Memo No. LFA/2022/131-33 dated 21.02.22. A copy of the said letter dated 21.02.2022 is annexed herewith as **ANNEXURE-R/1**.
4. That it is submitted that SDM (Badkhal) in its report dated 29.03.2022 stated as follow:
  - a. SDM (Badkhal), Range Forest Officer and ATP(P) along with the revenue officials jointly visited the spot on 11.03.2022. Reports of Tehsildar, Badkhal and Range Forest Officer were submitted to SDM Badkhal who

*Jitender Yadav*

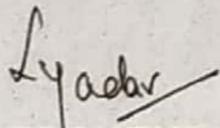
forwarded the reports to the deponent. However, as the report of the Range Forest Officer was not found lucid so a coherent report was sought from him.

- b. It was reported by Tehsildar, Badkhal that as per revenue record ownership of M/s SVC & Lahari partner Mustil No. 70//6(8-0), 7/2(7-9), 8/2(7-9), 9/1(1-13), 12/2(1-13), 13(8-0),14(8-0),15(8-0),17/2(7-10),18(8-0),19/1(1-13) total raqba 67K-7M, vill. Sarai Khwaja, Tehsil Badkhal, District Faridabad vests with S. Lakshman Rao s/o Shreedhar & Shri Niwas Rai s/o Venkateshwar rao.
- c. Range Forest Officer (Regional), Faridabad has reported that on spot inspection of M/s SVC Ventures and Lahari Builders situated at Green Field it was found that no new trees have been cut at the spot. At the site in question an old road and some structures are there. That earlier an ayurvedic factory used to run there. Section 4 and Section 5 of the PLPA, 1900 is not applicable at the site in question. That the said spot neither falls under reserved forest nor under protected forest. General Section 4 of the PLPA, 1900 is applicable there according to which cutting of any kind of trees is prohibited unless permission from Divisional Forest Officer, Faridabad is obtained. That the site in question has been notified as Gair-Mumkin Pahar. That this company had cut trees on dated 13.01.2020 without seeking permission from the competent authority consequently Forest Department got Forest Offence Report no. 100/0452 dated 13.01.2020 registered against it whose prosecution case was also filed in the Hon'ble Environment Court as well. That for the said illegal cutting activity F.I.R. no. 24/2020 has also been lodged by the department in police station, Surajkund. A list of standing trees on the spot has also been prepared and these trees are marked as well. Marking list of such trees on the site in question is enclosed. A copy of the said report dated 29.03.2022 & 25.04.2022 is annexed herewith as **ANNEXURE-R/2 & ANNEXURE-R/3** respectively.

*Lyadar*

5. That it is humbly submitted that on joint inspection of the site in question it is found that no new trees have been cut from the site. The site in question is notified as Gair Mumkin Pahar and all the standing trees have been marked and listed.

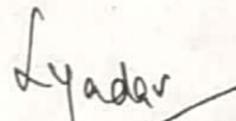
Place: Faridabad  
Dated: 28.04.2022

  
DEPONENT  
(Jitender Yadav, IAS)  
District Magistrate,  
Faridabad

**VERIFICATION**

Verified that the contents of my aforesaid affidavit are true and correct to my knowledge based on the official record. No part thereof it is false and nothing material has been kept concealed therefrom.

Place: Faridabad  
Dated: 28.04.2022

  
DEPONENT  
(Jitender Yadav, IAS)  
District Magistrate,  
Faridabad



Office of The Deputy Commissioner, Faridabad.

कार्यालय उपायुक्त, फरीदाबाद।

Annexure R/1

To

1. Range Forest Officer, Faridabad.
2. SDM, Badkhal.
3. ATP, (P), Faridabad.

Memo No.LFA/2022/ 131-33

Dated: 21/02/22

Subject :- Reg. Compliance of Hon'ble NGT order dated 02/02/2022 on OA. No. 69/2022.

Please Refer to this office letter no LFA/2022/G-2/107-109 dated 17.02.2022 on this subject cited above. The date of meeting is 17.02.2022 instead of 07.02.2022 which was mentioned in the above letter and proceedings due to typing error. The amended letter is as under:-

It is intimated that a meeting was held on 17.02.2022 at 11:00 AM under the Chairmanship of Additional Deputy Commissioner Faridabad to comply with the directions of Hon'ble NGT order dated 02.02.2022 on OA No. 69/2022.

After discussions a Committee consisting of the following has been constituted to make spot visit of the site in question:-

1. SDM, Badkhal.
2. Range Forest Officer, Faridabad.
3. ATP, (P), Faridabad.

A copy of order dated 02/02/2022 of Hon'ble NGT and proceedings of the meeting dated 17/02/2022 are enclosed. The above Committee is directed to make spot visit of the site in question and will submit its report to District Magistrate, Faridabad within 3 days.

*N. Kumar*  
For Deputy Commissioner  
Faridabad

Memo No.LFA/2022/ 134-36

Dated: 21/02/22

A copy of above is forwarded to the following:-

1. D.F.O, Faridabad.
2. D.T.P, (P), Faridabad.
3. D.T.P, (Enforcement), Faridabad.

*N. Kumar*  
For Deputy Commissioner  
Faridabad

Annexure-R/9

1867741

31-3-22 C/M/H/A

प्रेषक

उपमण्डल अधिकारी (ना0),  
बडखल।

h

31/3/22

सेवा में,

उपायुक्त महोदय,  
फरीदाबाद।

क्रमांक 2708/रीडर

दिनांक 29.03.2022

विषय:-

Reg. Compliance of Hon'ble NGT order dated 02/02/2022 on OA.  
No. 69/2022.

यादि

उपरोक्त विषय पर आपके कार्यालय के पत्र क्रमांक 131-33/एल0एफ0ए0  
दिनांक 21.02.2022 के सन्दर्भ में।

विषयाधीन मामले अधोहस्ताक्षरी, क्षेत्रीय वन अधिकारी, व सहायक नगर  
योजनाकार (पी0), के साथ दिनांक 11.03.2022 को राजस्व अधिकारियों के साथ मौका  
निरीक्षण किया गया था। मौका निरीक्षण उपरान्त जिसकी रिपोर्ट तहसीलदार, बडखल ने अपने  
कार्यालय के पत्र क्रमांक 795/औ0के0 दिनांक 14.03.2022 व वन राजिक अधिकारी (क्षेत्रीय)  
फरीदाबाद ने अपनी रिपोर्ट क्रमांक 255 दिनांक 22.03.2022 द्वारा भेजी है। जो कि मूलरूप में  
आपकी सेवा में आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्न: मूल रिपोर्ट

उपमण्डल अधिकारी (ना0),  
बडखल। h

Supd. C/M/H/A  
04/04/22

श्री मानव

रिपॉर्ट का जिला एम जे संख्या 0.A No 69/2022

न्यायलय संख्या 21 का संदर्भ में मुंजु 70  
6(8-0), 7/2(7-9), 8/2(7-9)

70

9/1(1-13), 12/2(1-13), 13(8-0), 14(8-0), 15(8-0), 17/2(7-10), 18(8-0)

70 कुल संख्या 67-7 वही संख्या 20वाला लक्ष्य  
19/1(1-13)

वसंत जिला कार्यालय में वास्तव रिपोर्ट हाल में

अनुसार मसौदा संख्या 11/3/22 वसंत पार्सल

संख्या लक्ष्य राव पुत्र श्री धर व श्री निवास राव

द्वारा वसंत राव को मलिकाना है। रिपोर्ट संख्या

में देखा है।

11/3/2022

कार्यालय लक्ष्य वसंत

क्रमांक 795 और दिनांक 14/3/22

मुलक में उपरोक्त आदिवासी (बी) वसंत की सेवा में  
मजदूर रिपोर्ट की जाती है कि रिपोर्ट परवाली अनुसार संख्या

0.A No. 69/2022 न्यायालय शब्द जीवित के संदर्भ में मुंजु 70

70  
9/1(1-13), 12/2(1-13), 13(8-0), 14(8-0), 15(8-0), 17/2(7-10), 18(8-0), 19/1(1-13)  
6(8-0), 7/2(7-9)

वन विभाग हरियाणा सरकार  
कार्यालय:- वन राजिक अधिकारी (क्षेत्रीय), फरीदाबाद।  
बाई पास रोड, सैक्टर-17, फरीदाबाद। दूरभाष:- 0129-2222322

क्रमांक:- 255

दिनांक:- 22/3/22

सेवा में,

✓ एस0डी0एम0,  
बडखल।

Reader

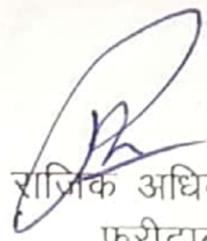
SDCC Badkhal  
25/03/22

विषय:- Reg. Compliance of Hon'ble NGT order dated 02/02/2022 on OA No. 69/2022. - निरीक्षण रिपोर्ट का भेजना।

संदर्भ:- उप वन संरक्षक, फरीदाबाद का पत्र क्रमांक 1463, दिनांक 23.02.2022।

उपरोक्त विषय के संबंध में आपको अवगत कराया जाता है कि माननीय एन0डी0टी0 द्वारा ओ0ए0 नं0 69/2022 द्वारा आदेश पारित किये गये हैं कि " 2. *Having regard to the seriousness of the allegations, it appears necessary to ascertain the factual position in the matter though a joint committee of the Principal Chief Conservator of Forest ( HoFF), State of Haryana and the District Magistrate-Faridabad. The District Magistrate- Faridabad will be the Nodal agency for coordination and compliance. The joint committee may meet within four weeks and under take site visit and look into the grievence of the applicant. Factual and action taken report may be furnished within three months by e-mail at [judicial-nqt@gov.in](mailto:judicial-nqt@gov.in) preferably in the form of searchable PDF/OCR support PDF and not in the form of image PDF.*" उक्त आदेशों की पालना में उपायुक्त फरीदाबाद द्वारा अपने पत्र क्रमांक 107-109, दिनांक 17.02.2022 द्वारा मौका निरीक्षण हेतु कमेटी का गठन किया गया। उपायुक्त फरीदाबाद के आदेशों की पालना में निम्नहस्ताक्षरी द्वारा आपके साथ व ए0टी0पी0(पी0) फरीदाबाद द्वारा ग्रीन फील्ड स्थित M/s SVC Ventures and Lahari Builders का संयुक्त मौका निरीक्षण किया गया। निरीक्षण के दौरान पाया गया कि मौका पर कोई भी नई कटाई का कार्य नहीं किया गया है। उक्त स्थल पर पुरानी सड़क व कुछ स्ट्रेक्टर बने हुए हैं। उक्त स्थल पर पहले आर्युवेदिक फैक्ट्री चलती थी। उक्त स्थल पर पी0एल0पी0ए0 1900 की जरनल धारा 4 लागू होती है जिसके तहत किसी भी प्रकार के हर

पेड को काटने हेतु वन मण्डल अधिकारी की अनुमति प्राप्त करना अनिवार्य है। उक्त कम्पनी द्वारा दिनांक 13.01.2020 को बिना विभागीय अनुमति के पेड काटे गये थे जिसपर विभागीय कार्यवाही अमल में लाते हुए वन विभाग द्वारा वन अपराध रिपोर्ट नं० 100/0452, दिनांक 13.01.2020 चाक की गई थी। जिसका पी०सी० केस तैयार करके माननीय पर्यावरण न्यायालय में दायर कर दिया गया था। उक्त गैर-वानिकी कार्य पर विभाग द्वारा एफ०आई०आर० नं० 24/2020 थाना सूरजकुंड में दर्ज करवा दी गई थी। उक्त स्थल पर पी०एल०पी०ए० 1900 की धारा 4 व 5 लागू नहीं होती है। उक्त स्थल ना तो आरक्षित वन क्षेत्र है व ना ही सुरक्षित वनक्षेत्र है। उक्त स्थल की भूमी किस्म गैर-मुमकिन पहाड है। उक्त स्थल पर जो पेड खड़े हैं उनकी सूची मौका पर ही बनाई गई है, पेडों की मार्किंग सूची पत्र के साथ सलग्न है। यह रिपोर्ट आपको आगामी आवश्यक कार्यवाही हेतु प्रेषित है।  
सलग्न:- मार्किंग सूची।

  
वन राजिक अधिकारी (क्षेत्रीय),  
फरीदाबाद।

पृ० क्रमांक:-            दिनांक:-

इसकी एक प्रति उप वन संरक्षक फरीदाबाद को उनके पत्र क्रमांक 1463, दिनांक 23.02.2022 के संदर्भ में सूचनार्थ एवं आगामी आवश्यक कार्यवाही हेतु प्रेषित है।

— sd —  
वन राजिक अधिकारी (क्षेत्रीय),  
फरीदाबाद।

**MARKING LIST OF SVC LEHRI LTD.  
(GREEN FIELD COLONY SARAI KHAWAJA)**

Sr.No	Species	Girth	Class	Remarks
1	NEEM	183	IA	G/S
2	PIPAL	235	IB	G/S
3	PIPAL	230	IB	G/S
4	NEEM	190	IA	G/S
5	SIR	180	IA	G/S
6	P.PAPRI	110	III	G/S
7	PIPAL	100	III	G/S
8	NEEM	157	IIB	G/S
9	SOOBABOOL	40	V	G/S
10	BAD	270	IB	G/S
11	PIPAL	55	V	G/S
12	PIPAL	125	IIA	G/S
13	NEEM	183	IA	G/S
14	PIPAL	180	IA	G/S
15	PIPAL	150	IIB	G/S
16	BAD	105	III	G/S
17	PIPAL	70	IV	G/S
18	PIPAL	60	IV	G/S
19	PIPAL	55	V	G/S
20	PIPAL	120	IIA	G/S
21	PIPAL	150	IIB	G/S
22	NEEM	120	IIA	G/S
23	SIRS	170	IIB	G/S
24	SAFEDA	210	IB	G/S
25	J.JALEBI	107	III	G/S
26	SAFEDA	190	IA	G/S
27	J.JALEBI	240	IB	G/S
28	AMALTASH	69	IV	G/S
29	MOLESHRI	49	V	G/S
30	MOLESHRI	100	III	G/S
31	SIRS	140	IIA	G/S
32	BOTAL BRUSH	71	IV	G/S
33	PIPAL	300	IB	G/S
34	PIPAL	230	IB	G/S
35	BAD	135	IIA	G/S
36	SIRS	169	IIB	G/S
37	JAMUN	140	IIA	G/S
38	DHAK	63	IV	G/S
39	PIPAL	110	III	G/S
40	SIRS	125	IIA	G/S
41	SOOBABOOL	50	V	G/S
42	NEEM	80	IV	G/S
43	SIRS	110	III	G/S
44	J.JALEBI	45	V	G/S

*Tajath*  
*S/c Badkhal*

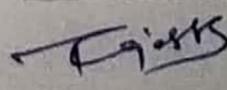
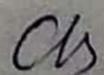
*[Signature]*  
Range Forest Officer (T)  
Faridabad

45	P.PAPRI	110	III	G/S
46	J.JALEBI	165	IIB	G/S
47	NEEM	166	IIB	G/S
48	J.JALEBI	75	IV	G/S
49	MUSCUT	120	IIA	G/S
50	SIRS	105	III	G/S
51	PIPAL	120	IIA	G/S
52	MUSCUT	110	III	G/S
53	SIRS	90	III	G/S
54	DHAK	82	IV	G/S
55	DHAK	100	III	G/S
56	NEEM	180	IA	G/S
57	NEEM	120	IIA	G/S
58	SIRS	170	IIB	G/S
59	SIRS	160	IIB	G/S
60	PIPAL	120	IIA	G/S
61	J.JALEBI	150	IIB	G/S
62	NEEM	210	IB	G/S
63	BAD	70	IV	G/S
64	SIRS	160	IIB	G/S
65	DHAK	100	III	G/S
66	MUSCUT	130	IIA	G/S
67	DHAK	100	III	G/S
68	MUSCUT	130	IIA	G/S
69	SIRS	180	IA	G/S
70	NEEM	150	IIB	G/S
71	NEEM	120	IIA	G/S
72	MUSCUT	140	IIA	G/S
73	MUSCUT	120	IIA	G/S
74	DHAK	90	III	G/S
75	NEEM	90	III	G/S
76	J.JALEBI	180	IA	G/S
77	NEEM	110	III	G/S
78	PIPAL	150	IIB	G/S
79	J.JALEBI	170	IIB	G/S
80	J.JALEBI	80	IV	G/S
81	NEEM	150	IIB	G/S
82	SIRS	80	IV	G/S
83	MUSCUT	150	IIB	G/S
84	J.JALEBI	150	IIB	G/S
85	SIRS	100	III	G/S
86	SIRS	110	III	G/S
87	NEEM	105	III	G/S
88	NEEM	210	IB	G/S
89	SIRS	100	III	G/S
90	BAD	190	IA	G/S
91	SIRS	120	IIA	G/S
92	NEEM	100	III	G/S
93	P.PAPRI	60	IV	G/S
94	SIRS	110	III	G/S

*Forest*  
*I/c Badli*

*[Signature]*  
Range Forest Officer (T)  
Faridabad

95	J.JALEBI	70		
96	P.PAPRI	60	IV	G/S
97	MUSCUT	120	IV	G/S
98	MUSCUT	140	IIA	G/S
99	MUSCUT	115	IIA	G/S
100	J.JALEBI	190	III	G/S
101	SAFEDA	180	IA	G/S
	SAFEDA	140	IA	G/S
102	NEEM	140	IIA	
103	J.JALEBI	180	IIA	G/S
104	NEEM	190	IA	G/S
105	J.JALEBI	120	IA	G/S
106	J.JALEBI	170	IIA	G/S
107	J.JALEBI	140	IIB	G/S
108	P.PAPRI	120	IIA	G/S
109	NEEM	110	III	G/S
110	J.JALEBI	180	IA	G/S
111	J.JALEBI	150	IIB	G/S
112	NEEM	100	III	G/S
113	SIRS	120	IIA	G/S
114	BELPATTER	60	IV	G/S
115	NEEM	110	III	G/S
116	NEEM	70	IV	G/S
117	NEEM	210	IB	G/S
118	MUSCUT	130	IIA	G/S
119	B.PAPRI	60	IV	G/S
120	NEEM	170	IIB	G/S
121	P.PAPRI	95	III	G/S
122	SAHTUT	35	V	G/S
123	PIPAL	170	IIB	G/S
124	J.JALEBI	60	IV	G/S
125	P.PAPRI	50	V	G/S
126	J.JALEBI	55	V	G/S
127	FRANCH	25	U/S	G/S
128	FRANCH	22	U/S	G/S
129	FRANCH	23	U/S	G/S
130	FRANCH	25	U/S	G/S
131	FRANCH	25	U/S	G/S
132	SOOBABOOL	24	U/S	G/S
133	SOOBABOOL	25	U/S	G/S
134	SOOBABOOL	27	U/S	G/S
135	SOOBABOOL	26	U/S	G/S
136	SOOBABOOL	25	U/S	G/S
137	J.JALEBI	70	IV	G/S
138	J.JALEBI	160	IIB	G/S
139	J.JALEBI	170	IIB	G/S
140	J.JALEBI	160	IIB	G/S
141	J.JALEBI	170	IIB	G/S
142	J.JALEBI	70	IV	G/S
143	J.JALEBI	60	IV	G/S


  
**Range Forest Officer (T)**  
**Faridabad**

144	J.JALEBI	145	IIA	G/S
145	J.JALEBI	90	III	G/S
146	J.JALEBI	190	IA	G/S
147	J.JALEBI	160	IIB	G/S
148	J.JALEBI	135	IIA	G/S
149	NEEM	90	III	G/S
150	J.JALEBI	110	III	G/S
151	J.JALEBI	150	IIB	G/S
152	J.JALEBI	120	IIA	G/S
153	J.JALEBI	105	III	G/S

Rajesh  
Hc Badli.

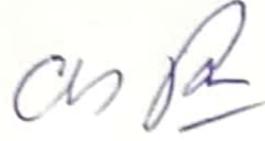
CS Pr

Range Forest Officer (T)  
Faridabad

## ABSTRACT

SPP.	U/SIZE	V	IV	III	IIA	IIB	IA	IB	TOTAL	VOL.
SAFEDA	0	0	0	0	1	0	1	1	3	10.93
SHISHAM	0	0	0	0	0	0	0	0	0	0
KIKAR	0	0	0	0	0	0	0	0	0	0
MISC.	10	9	21	32	28	27	14	9	150	178.3
TOTAL	10	9	21	32	29	27	15	10	153	189.2

← Project  
H/c Badli.



Range Forest Officer (T)  
Faridabad

हरियाणा सरकार

कार्यालय उप वन संरक्षक फरीदाबाद

बाई पास रोड, नजदीक रोज गार्डन, सैक्टर-14, फरीदाबाद, दूरभाष 0129-2286700

दिनांक 26-04-22

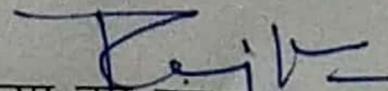
Annexure R/3

सेवा में,  
कमांक 110  
उपायुक्त  
फरीदाबाद।

विषय **Reg. Compliance of Hon'ble NGT Order dated 2-2-2022 on O.A. No. 69/2022**  
उपरोक्त विषय के संबंध में आपको अवगत करवाया जाता है कि माननीय

एन0जी0टी0 द्वारा ओ0ए0 नं0 69/2022 द्वारा आदेश पारित किये गये है कि "2. *Having regards to the seriousness of the allegations, it appears necessary to ascertain the factual position in the matter through a joint committee of Principal Chief Conservator of Forests (HOFF), State of Haryana and the district Magistrate, Faridabad. The District Magistrate Faridabad will be Nodal agency for coordination and compliance. The Joint committee may meet within 4 week and undertake site visit and look into the grievance of the applicant. Factual and action taken report may be furnished within 3 months by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR support PDF and not in the form of image PDC*". उक्त आदेशों की पालना में आपके कार्यालय के पत्र कमांक 107-09 दिनांक 17.2.2022 द्वारा मौका निरीक्षण हेतु कमेटी का गठन किया गया है। जिसकी पालना में वन राजिक अधिकारी, फरीदाबाद द्वारा एस0डी0एम0, फरीदाबाद तथा ए0टी0पी0 फरीदाबाद के साथ ग्रीन फील्ड कालोनी स्थित *M/s S.V.C. Ventures and Lahri Builders* की साईट का संयुक्त मौका निरीक्षण किया गया। वन राजिक अधिकारी, फरीदाबाद द्वारा अपनी निरीक्षण रिपोर्ट पत्र कमांक 61 दिनांक 25.4.2022 द्वारा एस0डी0एम0, फरीदाबाद को प्रस्तुत कर दी गई थी, जिसमें व0रा0अ0 फरीदाबाद द्वारा अंकित किया गया है कि मौके पर कोई भी नई कटाई का कार्य नहीं किया गया है। उक्त स्थल पर पी0एल0पी0.ए0 1900 की स्पेशल धारा 4 व 5 लागू नहीं होती है। उक्त स्थल ना तो आरक्षित वन क्षेत्र है और ना ही सुरक्षित वन क्षेत्र है। उक्त स्थल पर जनरल धारा 4 लागू होती है, जिसमें किसी भी प्रकार के हरे पेड़ों को काटने हेतु वन मण्डल अधिकारी की अनुमति लेना आवश्यक है (अधिसूचना की प्रति साथ संलग्न है)। उक्त स्थल पर भूमि की किस्म गैर मुमकिन पहाड है। रिपोर्ट आपको सूचनार्थ एवं आगामी आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्न/व0रा0अ0, फरीदाबाद की निरीक्षण रिपोर्ट  
एवं मौके पर खडे पेड़ों की मार्किंग सूची।

  
उप वन संरक्षक,  
फरीदाबाद।

HARYANA GOVT. GAZ. (EXTRA) NOV. 16, 1995)  
(KRTK, 25, 1917, SAKA)

(Authorised English Translation)

HARYANA GOVERNMENT  
FOREST DEPARTMENT

Order

The 16<sup>th</sup> November, 1995

No. S.O. 130/P.A.2/S.4/1995.- Whereas the Governor of Haryana is satisfied after due enquiry that the regulations, restrictions and prohibitions hereinafter contained are necessary for the purpose of giving effect to the provisions of the Punjab Land Preservation Act, 1900:

Now, therefore, in exercise of the powers conferred by section 4 of the said Act, the Governor of Haryana hereby prohibits the following acts for a period of fifteen years with effect from the date of publication of this order, in the official Gazette in the areas more particularly specified in the schedule given below, which has been notified under section 3 of the said Act – vide Haryana Government , Forest Department Notification no. S.O. 164/P.A.2/1900/S-3/80 dated the 10<sup>th</sup> July, 1980:-

- a) the cutting of trees or timber except Eucalyptus and Poplars or the collection or removal or subjection to any manufacturing process, of any forest produce, other than flower, fruits and honey, save for bona fide domestic or agricultural purposes of the right-holders in the land, provided that the owners of the land may sell trees or timber after obtaining a permit to do so from the Divisional Forest Officer of the concerned division. Such permit will prescribe such conditions for sale as may, from time to time, appear necessary in the interest of forest conservancy.

## SCHEDULE

District	Tehsil	Villages
Panchkula	Kalka	Areas laying on north side of metalled and unmetalled road connecting Chandigarh, Panchkula.
Ambala	Naraingarh	Ramgarh, Raipur Rani, Naraingarh
Yamuna Nagar	Jadadhri	Sadhaura, Bilaspur, Chhachhrauli, Dadupru and reaching Yamuna river near villages Nathanpur and Lakur
Faridabad	Ballabgarh	Areas lying western side of Delhi Ballabgarh road and northern side of Ballabgarh Sohna Road.
Gurgaon	Nuh	Areas lying on western side of Delhi -Alwar road and Sohna Mandkola Road
Gurgaon	Ferozepur	Alls revenue estates in Gurgaon and Ferozepur Jhirka Tehsils
Mohindergarh	Narnaul	Alls revenue estates in Narnaul Tehsil
Mohindergarh	Mohindergarh	Areas lying on western side Mohindergarh -Dadri road
Rewari	Rewari	Alls revenue estates in Rewari Tehsil
Bhiwani	Dadri Bhiwani Loharu	Areas lying on western side Dadri, Bhiwani, Tosham and Hisar road

T. D. JOGPAL,

Commissioner and Secretary to Government, Haryana  
Forest Department

हरियाणा सरकार  
कार्यालय वन राजिक अधिकारी, फरीदाबाद  
बाई पास रोड, नजदीक रोज गार्डन, सैक्टर-17, फरीदाबाद,

सेवा में,  
क्रमांक एस0डी0एम0,  
बडखल।

दिनांक

विषय **Reg. Compliance of Hon'ble NGT Order dated 2-2-2022 on O.A. No. 69/2022-**

उपरोक्त विषय के संबंध में आपको अवगत करवाया जाता है कि माननीय एन0जी0टी0 द्वारा ओ0ए0 नं0 69/2022 द्वारा आदेश पारित किये गये है कि "2. *Having regards to the seriousness of the allegations, it appears necessary to ascertain the factual position in the matter through a joint committee of Principal Chief Conservator of Forests (HOFF), State of Haryana and the district Magistrate, Faridabad. The District Magistrate Faridabad will be Nodal agency for coordination and compliance. The Joint committee may meet within 4 week and undertake site visit and look into the grievance of the applicant. Factual and action taken report may be furnished within 3 months by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR support PDF and not in the form of image PDC*". उक्त आदेशों की पालना में उपायुक्त, फरीदाबाद द्वारा अपने पत्र क्रमांक 107-09 दिनांक 17.2.2022 द्वारा मौका निरीक्षण हेतु कमेटी का गठन किया गया है। उपायुक्त, फरीदाबाद के आदेशों की पालना में निम्नहस्ताक्षरी द्वारा आपके साथ व ए0टी0पी0 फरीदाबाद द्वारा ग्रीन फील्ड कालोनी स्थित *M/s S.V.C. Ventures and Lahri Builders* की साईट का मौका निरीक्षण किया गया। निरीक्षण के दौरान पाया गया कि मौके पर कोई भी नई कटाई का कार्य नहीं किया गया है। उक्त स्थल पर पुरानी सड़क व कुछ स्ट्रैक्चर बने हुये है उक्त स्थल पर पहले आर्युवैदिक फ़ैक्ट्री चलती थी। उक्त कम्पनी द्वारा दिनांक 13.1.2020 को बिना विभागीय अनुमति के पेड काटे गये थे, जिस पर विभागीय कार्यवाही अमल में लाते हुये वन विभाग द्वारा वन अपराध रिपोर्ट नं0 100/0452 दिनांक 13.1.2020 चाक की गई थी। जिसका प्रोसीक्यशन केस तैयार करके माननीय पर्यावरण न्यायालय फरीदाबाद में दायर कर दिया गया था। उक्त कटाई पर विभाग द्वारा एफ0आईआर0 24/2020 थाना सुरजकुण्ड में दर्ज करवा दी गई थी। उक्त स्थल पर पी0एल0पी0.ए0 1900 की स्पेशल धारा 4 व 5 लागू नहीं होती है। उक्त स्थल ना तो आरक्षित वन क्षेत्र है और ना ही सुरक्षित वन क्षेत्र है। उक्त स्थल पर जनरल धारा 4 लागू होती है, जिसमें किसी भी प्रकार के हरे पेड़ों को काटने हेतु वन मण्डल अधिकारी की अनुमति लेना आवश्यक है (अधिसूचना की प्रति साथ संलग्न है)। उक्त स्थल पर भूमि की किस्म गैर मुमकिन पहाड है। उक्त स्थल पर जो पेड खडे है , उनकी मार्किंग सूची बनाई गई है जो पत्र के साथ संलग्न है। रिपोर्ट आपको आगामी आवश्यक कार्यवाही हेतु प्रेषित है।

वन राजिक अधिकारी  
फरीदाबाद।

पृ0 क्रमांक 62

दिनांक 25.04.2022.

एक प्रति उप वन संरक्षक, फरीदाबाद को उनके पत्र क्रमांक 181 दिनांक 21.4.2022 के संदर्भ सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

वन राजिक अधिकारी  
फरीदाबाद।

MARKING LIST OF SVC LEHRI LTD.  
(GREEN FIELD COLONY SARAI KHAWAJA)

Sr.No	Species	Girth	Class	Remarks
1	NEEM	183	IA	G/S
2	PIPAL	235	IB	G/S
3	PIPAL	230	IB	G/S
4	NEEM	190	IA	G/S
5	SIR	180	IA	G/S
6	P.PAPRI	110	III	G/S
7	PIPAL	100	III	G/S
8	NEEM	157	IIB	G/S
9	SOOBABOOL	40	V	G/S
10	BAD	270	IB	G/S
11	PIPAL	55	V	G/S
12	PIPAL	125	IIA	G/S
13	NEEM	183	IA	G/S
14	PIPAL	180	IA	G/S
15	PIPAL	150	IIB	G/S
16	BAD	105	III	G/S
17	PIPAL	70	IV	G/S
18	PIPAL	60	IV	G/S
19	PIPAL	55	V	G/S
20	PIPAL	120	IIA	G/S
21	PIPAL	150	IIB	G/S
22	NEEM	120	IIA	G/S
23	SIRS	170	IIB	G/S
24	SAFEDA	210	IB	G/S
25	J.JALEBI	107	III	G/S
26	SAFEDA	190	IA	G/S
27	J.JALEBI	240	IB	G/S
28	AMALTASH	69	IV	G/S
29	MOLESHRI	49	V	G/S
30	MOLESHRI	100	III	G/S
31	SIRS	140	IIA	G/S
32	BOTAL BRUSH	71	IV	G/S
33	PIPAL	300	IB	G/S
34	PIPAL	230	IB	G/S
35	BAD	135	IIA	G/S
36	SIRS	169	IIB	G/S
37	JAMUN	140	IIA	G/S
38	DHAK	63	IV	G/S
39	PIPAL	110	III	G/S
40	SIRS	125	IIA	G/S
41	SOOBABOOL	50	V	G/S
42	NEEM	80	IV	G/S
43	SIRS	110	III	G/S
44	J.JALEBI	45	V	G/S

*For*  
*S/c*  
 Range Forest Officer (I)

45	P.PAPRI	110	III	G/S
46	J.JALEBI	165	IIB	G/S
47	NEEM	166	IIB	G/S
48	J.JALEBI	75	IV	G/S
49	MUSCUT	120	IIA	G/S
50	SIRS	105	III	G/S
51	PIPAL	120	IIA	G/S
52	MUSCUT	110	III	G/S
53	SIRS	90	III	G/S
54	DHAK	82	IV	G/S
55	DHAK	100	III	G/S
56	NEEM	180	IA	G/S
57	NEEM	120	IIA	G/S
58	SIRS	170	IIB	G/S
59	SIRS	160	IIB	G/S
60	PIPAL	120	IIA	G/S
61	J.JALEBI	150	IIB	G/S
62	NEEM	210	IB	G/S
63	BAD	70	IV	G/S
64	SIRS	160	IIB	G/S
65	DHAK	100	III	G/S
66	MUSCUT	130	IIA	G/S
67	DHAK	100	III	G/S
68	MUSCUT	130	IIA	G/S
69	SIRS	180	IA	G/S
70	NEEM	150	IIB	G/S
71	NEEM	120	IIA	G/S
72	MUSCUT	140	IIA	G/S
73	MUSCUT	120	IIA	G/S
74	DHAK	90	III	G/S
75	NEEM	90	III	G/S
76	J.JALEBI	180	IA	G/S
77	NEEM	110	III	G/S
78	PIPAL	150	IIB	G/S
79	J.JALEBI	170	IIB	G/S
80	J.JALEBI	80	IV	G/S
81	NEEM	150	IIB	G/S
82	SIRS	80	IV	G/S
83	MUSCUT	150	IIB	G/S
84	J.JALEBI	150	IIB	G/S
85	SIRS	100	III	G/S
86	SIRS	110	III	G/S
87	NEEM	105	III	G/S
88	NEEM	210	IB	G/S
89	SIRS	100	III	G/S
90	BAD	190	IA	G/S
91	SIRS	120	IIA	G/S
92	NEEM	100	III	G/S
93	P.PAPRI	60	IV	G/S
94	SIRS	110	III	G/S

Kajal  
 The Badli - M. S.

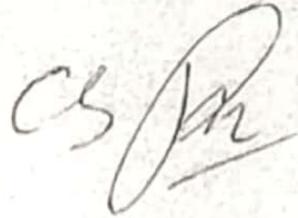
95	J.JALEBI	70	IV	G/S
96	P.PAPRI	60	IV	G/S
97	MUSCUT	120	IIA	G/S
98	MUSCUT	140	IIA	G/S
99	MUSCUT	115	III	G/S
100	J.JALEBI	190	IA	G/S
101	SAFEDA	180	IA	G/S
	SAFEDA	140	IIA	
102	NEEM	140	IIA	G/S
103	J.JALEBI	180	IA	G/S
104	NEEM	190	IA	G/S
105	J.JALEBI	120	IIA	G/S
106	J.JALEBI	170	IIB	G/S
107	J.JALEBI	140	IIA	G/S
108	P.PAPRI	120	IIA	G/S
109	NEEM	110	III	G/S
110	J.JALEBI	180	IA	G/S
111	J.JALEBI	150	IIB	G/S
112	NEEM	100	III	G/S
113	SIRS	120	IIA	G/S
114	BELPATTER	60	IV	G/S
115	NEEM	110	III	G/S
116	NEEM	70	IV	G/S
117	NEEM	210	IB	G/S
118	MUSCUT	130	IIA	G/S
119	B.PAPRI	60	IV	G/S
120	NEEM	170	IIB	G/S
121	P.PAPRI	95	III	G/S
122	SAHTUT	35	V	G/S
123	PIPAL	170	IIB	G/S
124	J.JALEBI	60	IV	G/S
125	P.PAPRI	50	V	G/S
126	J.JALEBI	55	V	G/S
127	FRANCH	25	U/S	G/S
128	FRANCH	22	U/S	G/S
129	FRANCH	23	U/S	G/S
130	FRANCH	25	U/S	G/S
131	FRANCH	25	U/S	G/S
132	SOOBABOOL	24	U/S	G/S
133	SOOBABOOL	25	U/S	G/S
134	SOOBABOOL	27	U/S	G/S
135	SOOBABOOL	26	U/S	G/S
136	SOOBABOOL	25	U/S	G/S
137	J.JALEBI	70	IV	G/S
138	J.JALEBI	160	IIB	G/S
139	J.JALEBI	170	IIB	G/S
140	J.JALEBI	160	IIB	G/S
141	J.JALEBI	170	IIB	G/S
142	J.JALEBI	70	IV	G/S
143	J.JALEBI	60	IV	G/S

*Handwritten signature*

*Handwritten initials*  
 Range Forest Officer (T)

144	J.JALEBI	145	IIA	G/S
145	J.JALEBI	90	III	G/S
146	J.JALEBI	190	IA	G/S
147	J.JALEBI	160	IIB	G/S
148	J.JALEBI	135	IIA	G/S
149	NEEM	90	III	G/S
150	J.JALEBI	110	III	G/S
151	J.JALEBI	150	IIB	G/S
152	J.JALEBI	120	IIA	G/S
153	J.JALEBI	105	III	G/S

Rejected  
H/c Badli.



Range Forest Officer (T)  
Faridabad

## ABSTRACT

SPP.	U/SIZE	V	IV	III	IIA	IIB	IA	IB	TOTAL	VOL.
SAFEDA	0	0	0	0	1	0	1	1	3	10.93
SHISHAM	0	0	0	0	0	0	0	0	0	0
KIKAR	0	0	0	0	0	0	0	0	0	0
MISC	10	9	21	32	28	27	14	9	150	178.3
TOTAL	10	9	21	32	29	27	15	10	153	189.2

*Project  
I/C Bandhabad.*

*CR R*

Range Forest Officer (T)  
Bandhabad

HARYANA GOVERNMENT  
FOREST DEPARTMENT

**Notification**

The 4<sup>th</sup> January, 2013

**No. S.O. 8/P.A.2/1900/S.4/2013** – Whereas, the Governor of Haryana is satisfied after due enquiry, that the regulations, restrictions and prohibitions hereinafter contained are necessary for the purpose of giving effect to the Punjab Land Preservation Act, 1900 ( Punjab Act 2 of 1900).

Now, therefore in exercise of the powers conferred by section 4 of the said Act, and in suppression of Haryana Government, hereby prohibits the following acts for a period of fifteen years with effect from the date of publication of this order in the Official Gazette, in the areas more particularly specified in the Schedule given below, which has been notified under section 3 of the said Act, vide Haryana Government, Forest Department, Notification No. S.O. 81/P.A.2/1900/S.2/1900. 3/2012 dated the 19<sup>th</sup> December, 2012: -

(a) The cutting of trees or timber except Eucalyptus and Poplar, Bakain, Bamboo, toot, Amrood and Ailanthus or the collection or removal or subjection to any manufacturing process, of any forest produce other than flower, fruit and honey, save for bona fide domestic or agricultural purposes or for purpose of the rightholders in the land, provided that the owners of the land may sell trees or timber after obtaining a permit to do so from the Divisional Forest Officer, of the concerned division, such permit will prescribe such conditions for sale as may from time to time appear necessary in the interest of forest conservancy. The farmers of the site shall be liberty to sell Khair trees to any person/ agency/ Haryana Forest Development Corporation Limited of their choice so as to enable them to get remunerative price of their products providd that the owners of the land may sell the Khair trees after obtaining a permit to do so from the Divisional Forest Officer, concerned.

## SCHEDULE

District	Tehsil	Villages
Panchkula	Kalka	Areas lying on North side of metalled & unmetalled road connecting Chandigarh, Panchkula, Ramgarh, Raipur Rani, Naraingarh, Sadhaura, Bilaspur, Chhachhrauli, Dadupur and reaching Jamuna river near villages Nathanpur and Lakur.
Ambala	Panchkula	
Yamuna Nagar	Naraingarh	
	Jagadhari	
	Chhachhrauli	
Faridabad	Ballabgarh	Areas lying on western side of Delhi - Ballabgarh road and northern side of Ballabgarh-Sohna road.
	Faridabad	
Mewat	Nuh	Areas lying on western side of Delhi - Alwar Road.
	Ferozpur	All revenue estates of Ferozepu Jhirka Tehsil.
	Jhirkha	
Gurgaon	Gurgaon	All revenue estates of Gurgaon Tehsil.
	Sohna	All revenue estates of Sohna Tehsil.
	Pataudi	All revenue estates of Pataudi Tehsil.
Mohindergarh	Narnaul	All revenue estates of Narnaul Tehsil.
	Mohindergarh	All revenue estates of Mohindergarh Tehsil.
Rewari	Rewari	All revenue estates of Rewari Tehsil.
	Bawal	All revenue estates of Bawal Tehsil.
	Kosli	All revenue estates of Kosli Tehsil.
Bhiwani	Dadri	Areas lying on western side of Dadri, Bhiwani, Tosham, & Hisar road.
	Bhiwani	
	Loharu	

KRISHNA MOHAN

Additional Chief Secretary to Government, Haryana,  
Forest Department.